

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 505**DATED : 05/03/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/EH/85119/2018	JINDAL POLY FILMS LTD -Vs- CC (ACC & EXPORT) MUMBAI	IP/DR	Issue Notice
	C/86813/2016			
2	C/EH/85118/2018	JINDAL POLY FILMS LTD -Vs- CC (ACC & EXPORT) MUMBAI	IP/DR	Issue Notice
	C/86814/2016			
3	C/EH/85059/2018	MS INGRAM MICRO INDIA PVT LTD -Vs- C.C., MUMBAI(AIR CARGO IMPORT)	Anil Balani /DR	Issue Notice
	C/85097/2018			
4	C/MISC/85098/2018	MS VODAFONE MOBILE SERVICES LTD -Vs- C.C., MUMBAI ADJ	V. Sridharan, /DR	Issue Notice
	C/85020/2018			
<u>REGULAR MATTERS</u>				
5	C/828/2007	Amarjeet Enterprises -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	* No Notice
6	C/372/2008	. Mahendra Shipping Agency -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	* Issue Notice
7	C/570/2008	Mr. Jatin Sotta -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	* No Notice
8	C/1114/2008	. Indoworth (India) Ltd. -Vs- CCE NAGPUR	IP/DR	*
9	C/181/2009	Trinity Trading Corporation -Vs- CC (IMPORT) NHAVASHEVA	O.P. Khanduja /DR	* No Notice
10	C/854/2009	J.K.International -Vs- CC (PREV) MUMBAI	Durgesh Nadkarni /DR	* Issue Notice
11	C/855/2009	Jitendra H. Shah -Vs- CC (PREV) MUMBAI	IP/DR	* Issue Notice
12	C/856/2009	Billiards of Tulsa Inc USA -Vs- CC (PREV) MUMBAI	IP/DR	* Issue Notice
13	C/857/2009	Galaxy Funworld Pvt. Ltd. -Vs- CC (PREV) MUMBAI	IP/DR	* Issue Notice

14	C/864/2009	CC (PREV) MUMBAI -Vs- 1] Galaxy Funworld P. Ltd.	DR/IP	* Issue Notice
15	C/873/2009	Mukesh J. Shah -Vs- CC (PREV) MUMBAI	IP/DR	* Issue Notice
16	C/1067/2009	Munnalal Kadel & Sons -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	S.N. Kantawala /DR	* No Notice
17	C/1114/2009	Global Metal Trade Corporation -Vs- CC (EXPORT) NHAVASHEVA	Nagarkar Associates, /DR	* No Notice
18	C/503/2010	CCE NASHIK -Vs- Jain Irrigation Systems Ltd.	DR/IP	
	C/CROSS/34/2010			
19	C/519/2010	UFO Moviez India Ltd -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
20	C/520/2010	UFO Moviez -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
21	C/523/2010	Hindustan Pulverising Mills -Vs- CC (IMPORT) NHAVASHEVA	Pramod Kumar Rai /DR	
22	C/547/2010	CC (EXPORT) MUMBAI -Vs- Marico Ltd	DR/IP	
23	C/552/2010	Shivalaya Construction Co.Pvt.Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
24	C/555/2010	V.S.Dempo & Co.Ltd. -Vs- CCE GOA	IP/DR	
25	C/592/2010	BSN Medical Pvt.Ltd. -Vs- CC (IMPORT) MUMBAI	M.V. Kini & Co. /DR	
26	C/595/2010	Tetra Pak India Pvt.Ltd -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
27	C/86379/2015	GATEWAY TERMINALS INDIA PVT LTD -Vs- CC (NHAVA SHEVA-II) MUMBAI	DHRUVA ADVISORS LLP /DR	
28	C/86989/2016	MAJOR BRANDS (I) PVT LTD -Vs- ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	IP/DR	
29	C/86999/2016	ADDITIONAL DIRECTOR GENERAL(ADJUDICATION) -Vs- MAJOR BRANDS (I) P LTD	DR/IP	
30	C/87465/2016	MAJOR BRANDS (I) P LTD -Vs- CC (IV) - (AIR CARGO COMPLEX- EXPORT) MUMBAI	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH

COURT NO. : 2 ROOM NO. : 405

DATED : 05/03/2018

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (ROM) MATTERS</u>				
1	C/ROM/85018/2018	Graphite India Ltd. -Vs- CC (EXPORT) MUMBAI	Dinesh Kumar Agarwal /DR	*
	C/472/2008			
2	C/ROM/85100/2018	Dujodwala Prodcuts Ltd. -Vs- CC (EXPORT) MUMBAI	Durgesh Nadkarni /DR	*
	C/736/2008			

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CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 505**DATED : 06/03/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/MISC/85220/2018	MUNI CARGO MOVERS PVT LTD -Vs- CC (GENERAL) MUMBAI	KPS LEGAL /DR	RH ALSO LISTED
	C/85907/2016			
<u>REGULAR MATTERS</u>				
2	C/259/2009	Bentec Organoclays P. Ltd. -Vs- CC (IMPORT) MUMBAI	J. C. Patel /DR	*
3	C/1161/2008	Vishwanath Shipping Agency -Vs- CC (GENERAL) MUMBAI	H.R. Shetty /DR	*
4	C/1201/2008	Chaitanya Bharathi Educational Society -Vs- CC (IMPORT) NHAVASHEVA	UBR LEGAL ADVOCATES/DR	* No Notice
5	C/220/2009	Vaz Enterprises -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	*
6	C/251/2009	The Great Shipping Company Ltd. -Vs- CC (PREV) MUMBAI	IP/DR	*
7	C/624/2009	Jailaxmi Castings & Alloys Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	Prashant Patankar /DR	* Issue Notice
8	C/714/2009	Ashok Bhatia -Vs- CC (PREV) MUMBAI	India Law Alliance /DR	* Issue Notice
9	C/807/2009	Degmak Engineering Corporation -Vs- CC (PREV) MUMBAI	Anil Balani /DR	* No Notice
10	C/808/2009	Hareshlal Bhatia -Vs- CC (PREV) MUMBAI	Anil Balani /DR	* No Notice
11	C/809/2009	Flowfast Engineers (India) -Vs- CC (PREV) MUMBAI	Anil Balani /DR	* No Notice
12	C/810/2009	Manoharlal Bhatia -Vs- CC (PREV) MUMBAI	Anil Balani /DR	* No Notice
13	C/848/2009	CC (PREV) MUMBAI -Vs- Reliance Energy Ltd.	DR/IP	* No Notice
14	C/853/2009	CC (IMPORT) NHAVASHEVA -Vs- Sun Tex	DR/IP	*
15	C/1090/2009	Andromeda Foundation India (P) Ltd.	V.M.Doiphode /DR	*

		-Vs- CC (ACC & IMPORT) MUMBAI		
16	C/1091/2009	Sudhakar Krishnamurthy -Vs- CC (ACC & IMPORT) MUMBAI	V.M.Doiphode /DR	*
17	C/1237/2009	Pritpal Sigh -Vs- COMMISSIONER OF CUSTOMS (PREVENTIVE)	Ashok Kumar Singh /DR	* Issue Notice
18	C/321/2010	M.P.Re-Cycling Co.Pvt.Ltd. -Vs- CC (IMPORT) MUMBAI	Nagarkar Associates, /DR	
19	C/322/2010	M.P.Re-Cycling Co.Pvt.Ltd. -Vs- CC (IMPORT) MUMBAI	Nagarkar Associates, /DR	
20	C/336/2010	Bhagyanagar Solvent Extractions Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Joseph Prabhakar /DR	
21	C/337/2010	S.K.Universal Pvt.Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	Nagarkar Associates, /DR	
22	C/338/2010	Lalit Kothari -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	Nagarkar Associates, /DR	
23	C/339/2010	Sunil Kothari -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	Nagarkar Associates, /DR	
24	C/347/2010	Marico Ltd. -Vs- CC (ACC & EXPORT) MUMBAI	V. Sridharan, /DR	
25	C/349/2010	MICROQUAL TECHNO PVT. LTD. -Vs- CC (ACC & EXPORT) MUMBAI	RSK Consultancy Services Pvt. Ltd. /DR	
26	C/366/2010	Mamram Limited -Vs- CC (EXPORT) MUMBAI	IP/DR	
27	C/373/2010	Seher Exim Pvt.Ltd. -Vs- CC (EXPORT) NHAVASHEVA	Swamy Associates, /DR	
28	C/374/2010	Surinderpal Singh Walia Seher Exim Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	Swamy Associates, /DR	
29	C/501/2010	J.K Synthetics Ltd. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	
30	C/532/2010	Dhiru A. Shah -Vs- CC (ACC & IMPORT) MUMBAI	P.K. Singhrani /DR	
31	C/543/2010	Rishabh Instruments Pvt.Ltd -Vs- CCE NASHIK	V. Sridharan, /DR	

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Manas Kumar Sinha,
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CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 505****DATED : 07/03/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/EH/85128/2018	CAPRICORN LOGISTICS PVT LTD -Vs- C.C., MUMBAI(MULUND CFS & GENERAL)	M. Neerav & Associates /DR	Issue Notice
	C/85350/2018			
2	C/ROA/85125/2018	Mitashi Edutainment (P) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	Swamy Associates, /DR	* Issue Notice
	C/452/2009			
3	C/ROA/85133/2018	Rakesh Devendra Kumar Dugar -Vs- CC (IMPORT) NHAVASHEVA	Swamy Associates, /DR	* Issue Notice
	C/453/2009			
<u>REGULAR MATTERS</u>				
4	C/60/2008	Shri Vinod Kumar Garg -Vs- CC (Export Promotion) MUMBAI	IP/DR	*
5	C/1116/2008	. Jindal Poly Films Ltd. (100% EOU) -Vs- CCE NASHIK	IP/DR	* No Notice
6	C/33/2010	Jindal Poly Films Ltd. -Vs- CCE NASHIK	IP/DR	No Notice
7	C/815/2009	Tini International -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
8	C/1115/2009	Yamazaki Mazak Singapore Pte. Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
9	C/1126/2009	Dinesh Shah -Vs- CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	* No Notice
10	C/1127/2009	Atul Maru -Vs- CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	* No Notice
11	C/1128/2009	Shemaroo Entertainment Pvt. Ltd. -Vs- CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	* No Notice
12	C/1249/2009	NYK Line (India) Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
13	C/1260/2009	Maa Krupa Forwarders Pvt. Ltd. -Vs- CC (GENERAL) MUMBAI	Sanjosh Consultants Pvt. Ltd. /DR	* Issue Notice

14	C/554/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
15	C/556/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
16	C/557/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
17	C/558/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
18	C/559/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
19	C/560/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
20	C/561/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
21	C/562/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
22	C/563/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
23	C/564/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
24	C/565/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
25	C/566/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
26	C/567/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
27	C/568/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
28	C/569/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
29	C/570/2010	Sesa Goa Ltd. -Vs- CCE GOA	IP/DR	
30	C/571/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
31	C/572/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
32	C/573/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
33	C/574/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
34	C/575/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
35	C/576/2010	Sesa Goa Ltd. -Vs-	IP/DR	

		CCE GOA		
36	C/577/2010	Sesa Goa Ltd. -Vs- CCE GOA	IP/DR	
37	C/578/2010	Sesa Goa Ltd. -Vs- CCE GOA	IP/DR	
38	C/579/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
39	C/580/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
40	C/581/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
41	C/582/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
42	C/583/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
43	C/584/2010	Sesa Goa Ltd. -Vs- CCE GOA	IP/DR	
44	C/585/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
45	C/586/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
46	C/588/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
47	C/589/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
48	C/590/2010	Sesa Goa Ltd -Vs- CCE GOA	IP/DR	
49	C/591/2010	Sesa Goa Ltd. -Vs- CCE GOA	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
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CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 505**DATED : 08/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/EH/85073/2018	International Research Park Laboratories Ltd. -Vs- CCE THANE I	Crawford Bayley & Co. /DR	Issue Notice
	C/245/2010			
<u>REGULAR MATTERS</u>				
2	C/197/2000	C.C., Mumbai(port-import) -Vs- Sahir Overseas Corp. Ltd.	DR/IP	* Issue Notice
3	C/1059/2008	Tezarjani Trading Company -Vs- CC (ACC & IMPORT) MUMBAI	Advani, Sachwani & Heera /DR	* Issue Notice
4	C/32/2009	Pavitra Enterprises -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* Issue Notice
5	C/113/2009	Naresh Pandya -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* Issue Notice
6	C/209/2009	Punj Lloyd Ltd. -Vs- CC (EXPORT) MUMBAI	Economic Laws Practices /DR	* No Notice
7	C/566/2009	Garva Enterprise -Vs- CC (IMPORT) NHAVASHEVA	Vipin Kumar Jain /DR	* No Notice
8	C/806/2009	JSW Steel Ltd. -Vs- CC (EXPORT) MUMBAI	Vipin Kumar Jain /DR	* No Notice
9	C/820/2009	SKS Logistics Ltd. -Vs- CC (IMPORT) MUMBAI	K.R. Associates, /DR	* Issue Notice
10	C/860/2009	Sprintlink India Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Wakharia & Wakharia /DR	* Issue Notice
11	C/1038/2009	ISMT Ltd. -Vs- CCE AURANGABAD	Economic Laws Practices /DR	* No Notice
12	C/1103/2009	Bilt Graphic Paper Products Ltd. -Vs- CC (IMPORT) NHAVASHEVA	V. Sridharan, /DR	* No Notice
13	C/1123/2009	Peacock Industries Ltd. -Vs- CC (EXPORT PROMOTION) MUMBAI	S.N. Kantawala /DR	* Issue Notice
14	C/1124/2009	Mr. Daud A. Dawood -Vs- CC (EXPORT PROMOTION) MUMBAI	S.N. Kantawala /DR	* Issue Notice
15	C/302/2010	CC (GENERAL) MUMBAI -Vs-	DR/IP	

		Mehta & Mehta		
16	C/317/2010	DSC Ltd. -Vs- CC (IMPORT) MUMBAI	Tax Law Chambers /DR	
17	C/318/2010	R. K. Agnihotri -Vs- CC (IMPORT) MUMBAI	Tax Law Chambers /DR	
18	C/319/2010	M. S. Narula -Vs- CC (IMPORT) MUMBAI	Tax Law Chambers /DR	
19	C/320/2010	N.S.Narula -Vs- CC (IMPORT) MUMBAI	Tax Law Chambers /DR	
20	C/324/2010	CC (IMPORT) NHAVASHEVA -Vs- GTL Infrastructure Ltd.	DR/IP	
	C/CROSS/24/2010			
21	C/340/2010	CC (IMPORT) NHAVASHEVA -Vs- Nico Extrusion Pvt Ltd.	DR/N. D. George	
22	C/351/2010	Essor Oil Ltd. -Vs- CC (EXPORT) MUMBAI	Vipin Kumar Jain /DR	
23	C/353/2010	CC (GENERAL) MUMBAI -Vs- Fast Forward	DR/IP	
24	C/380/2010	Bharat Petroleum Corporation Ltd. -Vs- CC PUNE	IP/DR	
25	C/383/2010	CC (GENERAL) MUMBAI -Vs- Standard Shipping Agency	DR/IP	
	C/CROSS/25/2010			
26	C/390/2010	CC (GENERAL) MUMBAI -Vs- Mukadam Freight System Pvt. Ltd.(CHA No. 11/246)	DR/IP	
27	C/418/2010	Kumar Mehendra Exim -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
28	C/493/2010	B.E Billimoria & Co. Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	
29	C/530/2010	Shri Jalaram Rice Industries -Vs- CC (EXPORT) NHAVASHEVA	N. D. George /DR	
30	C/86839/2013	CC (EXPORT) MUMBAI -Vs- TIPSON CYCLES PVT. LTD.	DR/C. M. Sharma	
31	C/85634/2014	RESHAM SINGH & CO PVT LTD -Vs- CC (IMPORT) MUMBAI	C. M. Sharma /DR	
32	C/85635/2014	SARBJIT SINGH -Vs- CC (IMPORT) MUMBAI	IP/DR	
33	C/85636/2014	RESHAM SINGH & CO PVT LTD -Vs- CC (IMPORT) MUMBAI	IP/DR	
34	C/85637/2014	SARABJIT SINGH -Vs- CC (IMPORT) MUMBAI	IP/DR	
35	C/85785/2014	CC (IMPORT) MUMBAI -Vs- RESHAM SINGH & CO. PVT. LTD.	DR/IP	

36	C/85786/2014	CC (IMPORT) MUMBAI -Vs- RESHAM SINGH & CO. PVT. LTD.	DR/IP	
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH

COURT NO. : 2 ROOM NO. : 405

DATED : 08/03/2018

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (ROM) MATTERS</u>				
1	C/ROM/85134/2018	Paros Corpn. -Vs- CC (IMPORT) NHAVASHEVA	Swamy Associates, /DR	*
	C/169/2009			

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 505**DATED : 09/03/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/1007/2007	Himachal Futuristic Communication Ltd -Vs- CCE GOA	IP/DR	* No Notice
2	C/1008/2007	. Rajesh Tatia -Vs- CCE GOA	IP/DR	* No Notice
3	C/1132/2007	Shashi Dhawal Hydraulic Pvt Ltd -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
4	C/179/2008	CC (IMPORT) MUMBAI -Vs- Bharat Heavy Electrials Limited	DR/IP	* Issue Notice
5	C/784/2008	CC (IMPORT) MUMBAI -Vs- Mahavir Roads & Infrastructure Pvt Ltd.	DR/IP	* Issue Notice
6	C/480/2009	CC (EXPORT PROMOTION) MUMBAI -Vs- Apollo Tyres Ltd.	DR/IP	* Issue Notice
7	C/618/2009	Hazel Mercantile Ltd. -Vs- CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	* No Notice
8	C/1004/2009	Sandoz Metals (India) -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* Issue Notice
9	C/1251/2009	Tejus -Vs- CC (IMPORT) NHAVASHEVA	Willngdon & Associates, /DR	* Issue Notice
10	C/3/2010	Ruchi Global Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	Issue Notice
11	C/8/2010	Mahmed Sohil Yunus Saleh -Vs- CC (C.S.I. AIRPORT) MUMBAI	P.K. Singhrani /DR	
12	C/38/2010	CC (IMPORT) NHAVASHEVA -Vs- Udit Seth	DR/IP	
13	C/42/2010	Renfro India Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	Sanjay Bhargav, /DR	
14	C/47/2010	Indian Commercial Co. Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	Issue Notice
15	C/58/2010	Frontier Shipping Agencies Pvt. Ltd. -Vs- CC (GENERAL) MUMBAI	IP/DR	
16	C/143/2010	Ciria India Ltd. -Vs-	V. Sridharan, /DR	

		CC (IMPORT) MUMBAI		
17	C/153/2010	RKG International Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	Rawal Advocates, /DR	
18	C/250/2010	Hitachi Home and Life Solution (India) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
19	C/251/2010	Hitachi Home and Solution (India) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
20	C/252/2010	Hitachi Home and Life Solution (India) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
21	C/253/2010	Hitachi Home and Life Solution (India) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
22	C/254/2010	Hitachi Home and Life Solution (India) Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	
23	C/276/2010	Shree LTC Export India Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	
24	C/313/2010	Renuka W/o. Vasant Khakkar -Vs- CCE NAGPUR	Tax Law Chambers /DR	
25	C/314/2010	Vasant Kumar Khakkar -Vs- CCE NAGPUR	Tax Law Chambers /DR	
26	C/354/2010	Murli Industries.Ltd -Vs- CCE NAGPUR	V. Sridharan, /DR	
27	C/355/2010	Murli Shobhagmal Maloo M.D.M.I Ltd -Vs- CCE NAGPUR	V. Sridharan, /DR	
28	C/356/2010	Nandalal B.Maloo M.D.M.I Ltd -Vs- CCE NAGPUR	V. Sridharan, /DR	
29	C/382/2010	Uniworth Textiles (EOU) -Vs- CCE NAGPUR	V. Sridharan, /DR	
30	C/87576/2016	LYNX EXPRESS P LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	IP/DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 05/03/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARK</u>
<u>REGULAR MATTERS</u>				
1	E/87329/2017	SUHAS S KHABIA -Vs- CCE PUNE III	IP/DR	Top of the Board
2	E/627/2008	. Jai Jyotawali Steel Pvt. Ltd. -Vs- CCE THANE I	IP/DR	*
3	E/413/2009	Nitin Khandelwal -Vs- CCE THANE I	IP/DR	*
4	E/19/2009	CCE THANE I -Vs- Shree New India Processors	DR/IP	* Issue Notice
5	E/203/2009	CCE THANE I -Vs- Navbharat Industries	DR/V. Sridharan,	* Issue Notice
6	E/204/2009	CCE THANE I -Vs- Navbharat Industries	DR/V. Sridharan,	* Issue Notice
7	E/205/2009	CCE THANE I -Vs- Navbharat Industries	DR/V. Sridharan,	* Issue Notice
8	E/60/2009	Dy. Chief Manager -Vs- CCE MUMBAI - I	T. J. Pandian /DR	* Issue Notice
9	C/501/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	* No Notice
10	C/502/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	* No Notice
11	E/594/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	* No Notice
12	E/595/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	* No Notice
13	E/862/2009	Tata Motors Ltd. -Vs- CCE PUNE I	V. Sridharan, /DR	* Issue Notice
14	E/1431/2012	TATA MOTORS LTD. -Vs- COMMISSIONER, CCE & ST ,	V. Sridharan, /DR	Issue Notice

		LTU		
15	E/85327/2013	TATA MOTORS LTD. -Vs- CCE PUNE I	V. Sridharan, /DR	Issue Notice
16	E/85328/2013	TATA MOTORS LTD. -Vs- CCE PUNE I	V. Sridharan, /DR	Issue Notice
17	E/85329/2013	TATA MOTORS LTD. -Vs- CCE PUNE I	V. Sridharan, /DR	Issue Notice
18	E/948/2009	Malkiatsingh Jagatsingh Saggi -Vs- CCE NAGPUR	P. V. Sadavarte /DR	* Issue Notice
19	E/985/2009	Bharatbhai B. Doshi -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
20	E/986/2009	Orange City Alloys Pvt. Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
21	E/992/2009	Laxmandas Bachumal Parchani -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
22	E/993/2009	Shiva Steel Industries (Nagpur) Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
23	E/615/2010	Shiva Steel Industries (Nagpur) Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	Issue Notice
24	E/616/2010	Lexmandas B Parchani -Vs- CCE NAGPUR	V. Sridharan, /DR	Issue Notice
25	E/1404/2009	Bralco Metal Industries Pvt. Ltd. -Vs- CCE MUMBAI - I	Economic Laws Practices /DR	* No Notice
26	E/456/2010	Ispat Industries Ltd. -Vs- CCE RAIGAD	Vipin Kumar Jain /DR	Issue Notice
27	E/88838/2013	APARNA UDYOG -Vs- CCE PUNE I	PDS Legal /DR	
28	E/85695/2017	CCE THANE II -Vs- NEW KAMATH TABACCO CO PVT LTD	DR/IP	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

EXCISE DIVISION BENCH

COURT NO. : 4 ROOM NO. : 505

DATED : 06/03/2018

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>REGULAR MATTERS</u>				
1	E/MISC/92648/2 017	Kay Bouvet Engineering Pvt. Ltd. -Vs- CCE PUNE II	Economic Laws Practices /DR	* Top of the Board
	E/672/2008			
2	E/673/2008	Niraj Chandra -Vs- CCE PUNE II	IP/DR	* Top of the Board
3	E/2134/2006	. ISMT Ltd. -Vs- CCE PUNE III	Economic Laws Practices /DR	* No Notice
4	E/2135/2006	Mr. V. Balasubramanian -Vs- CCE PUNE III	Economic Laws Practices /DR	* No Notice
5	E/1307/2007	.Reliance Industries Ltd -Vs- CCE RAIGAD	A.S. Dayal & Asso. /DR	* No Notice
6	E/1442/2007	Pharma Chem Services -Vs- CCE BELAPUR	IP/DR	* Issue Notice
7	E/1443/2007	Reema Madhavan -Vs- CCE BELAPUR	IP/DR	*
8	E/1444/2007	Sanj Pharma Engg. Pvt Ltd -Vs- CCE BELAPUR	IP/DR	*
9	E/1607/2007	. Indoworth (India) Ltd. -Vs- CCE NAGPUR	Mayur Shroff /DR	* No Notice

10	E/807/2008	Standard Industries Limited -Vs- CCE MUMBAI - IV	IP/DR	*
11	E/882/2008	Videocon Industries Ltd. -Vs- CCE AURANGABAD	IP/DR	* No Notice
12	E/883/2008	Laxminarayan N. Touti -Vs- CCE AURANGABAD	IP/DR	* No Notice
13	E/EH/85149/2018	CCE AURANGABAD -Vs- Videocon Industries Ltd.	DR/IP	* Issue Notice
	E/933/2008			
14	E/456/2009	Bharat Forge Ltd. -Vs- CCE PUNE III	S. Narayanan, /DR	*
15	E/457/2009	Bharat Forge Ltd. -Vs- CCE PUNE I	S. Narayanan, /DR	*
16	E/843/2009	Prakash Jokhani -Vs- CCE THANE I	V. Sridharan, /DR	* No Notice
17	E/844/2009	Venus International -Vs- CCE THANE I	V. Sridharan, /DR	* No Notice
18	E/852/2009	Shree Nathji Textiles -Vs- CCE THANE I	Navin Gheewala /DR	* No Notice
19	E/911/2009	CCE THANE I -Vs- Venus International	DR/IP	* No Notice
20	E/873/2009	CCE PUNE II -Vs- Bahar Agrochem & Feeds Pvt. Ltd.	DR/Yogesh S. Patki	* No Notice
21	E/950/2009	Indoworth (India) Ltd. -Vs- CCE NAGPUR	Mayur Shroff /DR	* No Notice
22	E/546/2010	Balajee Engineering -Vs- CCE BELAPUR	Dr. D. M. Misra, Advocate, /DR	Issue Notice
23	E/547/2010	CCE PUNE III -Vs- Carline Pressing Pvt.Ltd	DR/IP	Issue Notice
24	E/568/2010	Noble Drugs Ltd. -Vs- CCE NASHIK	M.H.Patil /DR	Issue Notice
25	E/573/2010	Eu-Medicaments	IP/DR	Issue

		-Vs- CCE MUMBAI - V		Notice
<p>* Note: Cases of the year 2009 and prior to that year shall not be adjourned.</p>				
<p style="text-align: right;">T Viswa Prakash, Deputy Registrar, EXCISE DIVISION BENCH, CESTAT - Mumbai</p>				

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 07/03/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	E/ROA/85038/2018	. S.G. International -Vs- CCE MUMBAI - I	R.V.Shetty /DR	* Issue Notice
	E/469/1998			
<u>REGULAR MATTERS</u>				
2	E/117/2007	. GAIL (India) Ltd. -Vs- CCE RAIGAD	SRD Legal /DR	* No Notice
3	E/510/2007	CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd.	DR/S.M.Chauhan, Advocate	* No Notice
4	E/733/2007	CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd.	DR/S.M.Chauhan, Advocate	* No Notice
5	E/1464/2007	Juhu Beach Resorts Ltd -Vs- CCE MUMBAI - IV	IP/DR	* No Notice
6	E/1465/2007	Mr. Vijay B. Raheja -Vs- CCE MUMBAI - V	IP/DR	* No Notice
7	E/23/2009	Gautam Chhabria -Vs- CCE MUMBAI - V	Economic Laws Practices /DR	* No Notice
8	E/1135/2008	Amit Paper Mill -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
9	E/1136/2008	Shri Deepak G. Patil -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
10	E/1137/2008	Ganesh Paper Mill -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
11	E/1138/2008	Shri Mahesh G. Wadhvani -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
12	E/298/2009	Relif -Laboratories (P) Ltd. -Vs- CCE NAGPUR	Economic Laws Practices /DR	* No Notice
13	E/299/2009	Sukhdev Sangthani -Vs- CCE NAGPUR	Economic Laws Practices /DR	*

14	E/1243/2009	1] Castrol India Ltd. -Vs- CCE RAIGAD	IP/DR	* No Notice
15	E/577/2010	Uni Abex Alloy Products Ltd -Vs- CCE MUMBAI - III	SRD Legal /DR	Issue Notice
16	E/585/2010	Divya Dyeing & Export Pvt Ltd -Vs- CCE BELAPUR	R.V.Shetty /DR	Issue Notice
17	E/593/2010	Steel Castings (P) Ltd -Vs- CCE NAGPUR	V. Sridharan, /DR	Issue Notice
18	E/594/2010	Manoj Maheshwari -Vs- CCE NAGPUR	V. Laxmikumaran /DR	Issue Notice
19	E/633/2010	Indian Oil Corporation Ltd -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
20	E/654/2010	Pentair India Pvt.Ltd -Vs- CCE GOA	V. Sridharan, /DR	Issue Notice
21	E/85206/2018	C.C.E. & S.T., NAGPUR -Vs- SHRIDHAR CASTINGS P LTD	DR/IP	FRESH MATTER
22	E/85228/2018	JAKRAYA SUGARS LTD -Vs- C.C.T., PUNE - II	IP/DR	FRESH MATTER

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 08/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/1596/2006	Oriental Veneer Products Ltd. -Vs- CCE THANE I	Vipin Kumar Jain /DR	* Issue Notice
2	E/1597/2006	Vali N. Mithiborwala -Vs- CCE THANE I	Vipin Kumar Jain /DR	* Issue Notice
3	E/3217/2006	Amforge Industries Ltd. -Vs- CCE PUNE I	S.A. Gundecha /DR	* No Notice
4	E/3327/2006	Amforge Industries Ltd. -Vs- CCE Pune I	IP/DR	* No Notice
5	E/1042/2008	CEAT Ltd. -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* No Notice
6	E/264/2009	CEAT Limited -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* No Notice
	E/CROSS/36/2009			
7	E/1081/2008	Metro Shoes Pvt. Ltd. -Vs- CCE MUMBAI - I	Vishal Agarwal /DR	* No Notice
8	E/355/2009	Metro Shoes Ltd. -Vs- CCE MUMBAI - I	Vipin Kumar Jain /DR	* No Notice
9	E/1842/2012	METRO SHOES -Vs- CCE MUMBAI - I	Tax Law Chambers /DR	No Notice
10	E/86473/2014	METRO SHOES LTD -Vs- CCE MUMBAI - I	Vishal Agarwal /DR	No Notice
11	E/1127/2008	Glenmark Pharmaceuticals Ltd. -Vs- CCE NASHIK	IP/DR	* No Notice
12	E/1235/2008	Glenmark Pharmaceuticals Ltd. -Vs- CCE NASHIK	IP/DR	* No Notice
13	E/418/2009	Mahesh Vasudevo Buti -Vs-	S.S. Gupta, C.A. /DR	* No Notice

		CCE NASHIK		
14	E/419/2009	Tapi Prestressed Products Ltd. -Vs- CCE NASHIK	S.S. Gupta, C.A. /DR	* No Notice
15	E/699/2009	Smt Sushma Chaudhary -Vs- CCE PUNE I	IP/DR	* No Notice
16	E/700/2009	Ajit Inamdar -Vs- CCE PUNE I	IP/DR	* No Notice
17	E/701/2009	Chaitanya Employees Industrial Co-op Society Ltd. -Vs- CCE PUNE I	Vidyadhar S. Apte /DR	* No Notice
18	E/966/2009	CCE NASHIK -Vs- Schneider Electrical India (P) Ltd.	DR/IP	* No Notice
19	E/1045/2009	Amiantit Fiberglass Industries India Pvt. Ltd. -Vs- CCE GOA	Economic Laws Practices /DR	* Issue Notice
20	E/1104/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
21	E/1105/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
22	E/1106/2009	Exide Industries Ltd. -Vs- CCE MUMBAI - III	V. Sridharan, /DR	* Issue Notice
23	E/225/2010	Tapi prestressed products Ltd. -Vs- CCE NASHIK	S.S. Gupta, C.A. /DR	No Notice
24	E/230/2010	M.K. Kotecha Prestressed Products Pvt. Ltd. -Vs- CCE NASHIK	S.S. Gupta, C.A. /DR	No Notice
25	E/86860/2016	P N GADGIL & COMPANY -Vs- CCE PUNE III	IP/DR	Issue Notice
26	E/87552/2017	HIFIELD AG CHEM INDIA PVT LTD -Vs- C.C.E. & S.T., AURANGABAD	A.B. Nawal & Co. /DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 09/03/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/3190/2006	. Kamal Trading Corporation -Vs- CCE Mumbai I	V. Sridharan, /DR	* No Notice
2	E/1545/2007	Chand Fruits Company P Ltd -Vs- CCE PUNE II	Vidyadhar S. Apte /DR	* Issue Notice
3	E/MISC/92950/2017	CCE MUMBAI - I -Vs- 1) Bombay Bolting Centre Pvt. Ltd.	DR/R.G. Sheth	* Issue Notice
	E/MISC/92948/2017			
	E/MISC/92949/2017			
	E/417/2008			
4	E/551/2008	Skoda Auto India Pvt. Ltd. -Vs- CCE AURANGABAD	IP/DR	* Issue Notice
5	E/1142/2008	Ador Fontech Limited -Vs- CCE NAGPUR	Neerav R. Mainkar /DR	* No Notice
6	E/158/2009	P.S.C. Pole Factory -Vs- CCE NAGPUR	IP/DR	* Issue Notice
7	E/201/2009	Intellvisions Software Ltd. -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	* No Notice
	E/CROSS/32/2009			
8	E/241/2009	CCE MUMBAI - IV -Vs- Intellvisions Software Ltd.	DR/IP	*
9	E/451/2009	Akasaka Electronics Ltd. -Vs- CCE BELAPUR	M.H.Patil /DR	* No Notice
10	E/1143/2009	Pla Components -Vs- CCE MUMBAI - II	S.S. Pathak /DR	* No Notice
11	E/89384/2013	PLA COMPONENTS -Vs- CCE MUMBAI - II	Neerav R. Mainkar /DR	No Notice

12	E/89746/2013	CCE MUMBAI - II -Vs- PLA COMPONENTS	DR/Neerav R. Mainkar	No Notice
13	E/1273/2009	Mahindra & Mahindra Ltd. -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
14	E/1412/2009	CNH Industrial (India) Pvt Ltd (Earlier known as New Holland Fiat (India) Pvt. Ltd.) -Vs- CCE MUMBAI - II	V. Sridharan, /DR	* No Notice
15	E/1475/2009	Narhari Engg. Works -Vs- CCE THANE II	D.H. Mehta /DR	* No Notice
16	E/1476/2009	Narhari Engg. Works -Vs- CCE THANE II	D.H. Mehta /DR	* No Notice
17	E/1482/2009	Indus Paper Boards Pvt.Ltd. -Vs- CCE NAGPUR	Economic Laws Practices /DR	* No Notice
18	E/1148/2012	INDUS PAPER BOARDS PVT. LTD. -Vs- CCE NAGPUR	Economic Laws Practices /DR	No Notice
19	E/6/2010	CCE BELAPUR -Vs- CHT (India) Pvt. Ltd.	DR/IP	Issue Notice
20	E/626/2010	CCE BELAPUR -Vs- B.G.Shirke Construction Technology Ltd	DR/IP	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 05/03/2018**

DAY : Monday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/COD/93309/2016	KALIKA STEEL ALLOYS PVT LTD -Vs- CCE AURANGABAD	IP/DR	
	ST/85695/2016			
2	E/MISC/93134/2017	JOLLY BOARD LTD -Vs- C.C.G.ST., KOLHAPUR	Sandeep Shashikant Mutalik /DR	
	E/COD/93133/2017			
	E/87827/2017			
3	E/MISC/93135/2017	JOLLY BOARD LTD -Vs- C.C.G.ST., KOLHAPUR	Sandeep Shashikant Mutalik /DR	
	E/87829/2017			
4	ST/COD/85120/2018	E M SERVICES I PVT LTD -Vs- C.C.E. & S.T., NAGPUR	HEMANT A. RAJANDEKAR /DR	
	ST/85199/2018			
<u>STAY MATTERS</u>				
5	ST/STAY/93009/2017	C.C.G.ST., MUMBAI WEST -Vs- HEENA TOURS AND TRAVELS	DR/IP	
	ST/87574/2017			
6	ST/STAY/93012/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87590/2017			
7	ST/STAY/93013/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87591/2017			
8	ST/STAY/93014/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87592/2017			
9	ST/STAY/93015/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87593/2017			
10	ST/STAY/93016/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISOR P LTD	DR/IP	
	ST/87594/2017			
11	ST/STAY/93325/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- ALLIANCE BERNSTEIN INVESTMENT RESEARCH AND	DR/IP	

		MANAGEMENT INDIA P LTD		
	ST/88084/2017			
12	ST/STAY/93326/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- ALLIANCE BERNSEIN INVESTMENT RESEARCH AND MANAGEMENT INDIA P LTD	DR/IP	
	ST/88085/2017			
13	ST/STAY/93329/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- BARCLAYS WEALTH TRUSTEES INDIA P LTD	DR/IP	
	ST/88098/2017			
14	ST/STAY/85081/2018	C.C.G.ST., MUMBAI CENTRAL -Vs- ASHMORE INVESTMENT ADVISORS I PVT LTD	DR/IP	
	ST/85148/2018			
15	ST/STAY/85082/2018	C.C.G.ST., MUMBAI CENTRAL -Vs- KKR INDIA ADVISORS PVT LTD	DR/IP	
	ST/85149/2018			
16	ST/STAY/85083/2018	C.C.G.ST., MUMBAI CENTRAL -Vs- WCITIES CONTENT SOLUTIONS I PVT LTD	DR/IP	
	ST/85150/2018			
<u>REGULAR MATTERS</u>				
17	ST/89502/2013	CCE KOLHAPUR -Vs- MENON EXPORTS	DR/IP	
18	ST/85464/2016	CCE PUNE I -Vs- MIHIR ENTERPRISES	DR/IP	
	ST/CROSS/91056/2016			
19	ST/85712/2016	DEVIKAR AUTO PVT LTD -Vs- CCE AURANGABAD	IP/DR	
20	ST/86446/2016	SACHIN DNYANESHWAR KULKARNI -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	
21	E/85584/2017	CCE THANE I -Vs- SEQUENT SCIENTIFIC LTD	DR/IP	
	E/CROSS/91061/2017			
22	E/85722/2017	JAIN PATRA UDYOG -Vs- CCE AURANGABAD	B.S. Indani /DR	
23	E/85911/2017	CCE NAGPUR -Vs- BILT GRAPHICS PAPER PRODUCTS LTD	DR/IP	
24	E/86226/2017	SM SHANKRRAO MOHITE PATIL SSK LTD -Vs- CCE PUNE III	IP/DR	
25	E/86256/2017	CCE PUNE II -Vs- RACOLD THERMO LTD	DR/IP	
26	ST/86285/2017	STATE BANK OF INDIA -Vs- COMMR SERVICE TAX- I MUMBAI	IP/DR	

27	E/86452/2017	CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD	DR/IP	
28	E/86453/2017	CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD	DR/IP	
29	E/86465/2017	PRS PERMACEL P LTD -Vs- CCE THANE I	IP/DR	
30	ST/86715/2017	BANCTEC TPS INDIA PRIVATE LIMITED -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
31	ST/86924/2017	CCE PUNE II -Vs- LIMOSN ENGINEERING P LTD	DR/IP	
32	ST/86964/2017	SMTSARASWATI GOLANI -Vs- COMMR SERVICE TAX- I MUMBAI	N. D. George /DR	
33	ST/87155/2017	JAI JAVAN SURAKSHA RAKSHAK SAH. SANSTHA LTD. -Vs- CCE PUNE II	IP/DR	
34	C/85064/2018	JITENDRA CHIMANLAL THAKKAR -Vs- C.C., MUMBAI(AIR PORT)	IP/DR	
	C/CROSS/85260/2018			

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 06/03/2018**

DAY : Tuesday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/85047/2018	HINDALCO INDUSTRIES LTD -Vs- C.C.E. & S.T., RAIGAD	IP/DR	
2	E/85050/2018	AXAYYA ALLOYS P LTD -Vs- C.C.T., PUNE - II	Prasad S. Tendulkar /DR	
3	E/85051/2018	AXAYYA ALLOYS P LTD -Vs- C.C.T., PUNE - II	Prasad S. Tendulkar /DR	
<u>MISC (OTHERS) MATTERS</u>				
4	C/MISC/85048/2018	. DCM Shriram Consolidated Ltd. -Vs- CC (IMPORT) MUMBAI	Willngdon & Associates, /DR	*
	C/58/2005			
5	E/ROA/93117/2017	DEEPAK NITRITE LTD -Vs- CCE RAIGAD	IP/DR	
	E/87573/2016			
6	C/COD/93192/2017	SHRI SURESH KISHANCHAND JAGASIA -Vs- C.C., NHAVA SHEVA - IV	IP/DR	
	C/87875/2017			
<u>REGULAR MATTERS</u>				
7	E/86980/2014	WESTERN COALFIELDS LTD -Vs- CCE NAGPUR	S. N. Kapoor /DR	
8	E/88539/2014	CCE KOLHAPUR -Vs- SHREE T.K. WARANA SSK LTD.	DR/IP	
9	E/88542/2014	REMI ELEKTROTECHNIK LTD -Vs- CCE THANE II	IP/DR	
10	E/85967/2015	ENDURANCE TECHNOLOGIES PVT LTD -Vs- CCE PUNE I	IP/DR	
11	E/85598/2016	KHATU SHYAMJI RE-ROLLING (NANDED) PVT LTD -Vs- CCE AURANGABAD	IP/DR	
12	E/85605/2016	SANDOZ PVT LTD -Vs- CCE RAIGAD	IP/DR	
	E/CROSS/91185/2016			
13	E/85607/2016	SANDOZ PVT LTD -Vs- CCE RAIGAD	IP/DR	

14	E/86336/2016	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	
15	E/86854/2016	HINDUSTAN PETROLEUM CORPORATION LTD -Vs- CCE MUMBAI - II	IP/DR	
16	E/87143/2016	NAMCO INDUSTRIES P LTD -Vs- CCE RAIGAD	IP/DR	
17	E/87214/2016	DHANLAXMI TMT BARS PVT LTD -Vs- CCE AURANGABAD	IP/DR	
18	E/87350/2016	ESMECH EQUIPMENTS P LTD -Vs- CCE MUMBAI - III	IP/DR	
19	C/87741/2016	C.C., Nhava Sheva(port Import) -Vs- Vansh Enterprises	DR/IP	
20	E/87786/2016	BHARAT SANCHAR NIGAM LTD -Vs- CCE MUMBAI - II	IP/DR	
21	ST/85020/2017	TOPS SECURITY LTD -Vs- COMMR SERVICE TAX- VI MUMBAI	O.D.Bihani/DR	
22	ST/86876/2017	TOPS SECURITY LTD -Vs- COMMR SERVICE TAX- VI MUMBAI	O.D.Bihani/DR	
23	E/85360/2017	SUNRISE METAL CORPORATION LTD -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	Issue Notice
24	E/85369/2017	JITENDRA SHAH -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	Issue Notice
25	E/85370/2017	PRATHMESH STEEL -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	Issue Notice
26	E/85480/2017	VIKRAM MEHTA -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	Issue Notice
27	E/85383/2017	PANKAJ BANSAL -Vs- CCE AURANGABAD	Pradeep Asawa /DR	Issue Notice
28	E/85398/2017	OWENS CORNING (INDIA) LTD -Vs- CCE BELAPUR	Lakshmi Kumaran & Sridharan /DR	Issue Notice
29	E/85414/2017	VINAYAK KASTURCHAND KANGAONKAR -Vs- CCE AURANGABAD	D.R. Gadekar /DR	Issue Notice
30	E/85467/2017	NAKODA FERROMET -Vs- CCE MUMBAI - I	Grover Consultancy /DR	Issue Notice
31	E/85732/2017	HEERALAL KANUNGO -Vs- CCE MUMBAI - I	Grover Consultancy /DR	Issue Notice
32	E/85643/2017	MAESTROS MEDILINE SYSTEMS LTD -Vs- CCE BELAPUR	IP/DR	
33	C/86234/2017	VIPUL NARHARI UPADHYAY -Vs- CC (ACC & EXPORT) MUMBAI	IP/DR	
34	C/86304/2017	IBRAHIM ATEEF DAMDA FAKKI -Vs-	IP/DR	

		CC GOA		
35	C/86850/2017	LALIT AGARWAL -Vs- CC (NHAVA SHEVA-I) MUMBAI	Prashant Patankar /DR	No Notice
36	E/87173/2017	HINDALCO INDUSTRIES LTD -Vs- CCE BELAPUR	IP/DR	
37	E/87192/2017	KIRAN GLOBAL CHEMS LTD -Vs- CCE KOLHAPUR	IP/DR	
38	E/87640/2017	C.C.E., THANE-II -Vs- VIRAJ PROFILES LTD	DR/IP	
39	E/87642/2017	C.C.E., THANE-II -Vs- VIRAJ PROFILES LTD	DR/IP	
40	E/87644/2017	C.C.E., THANE-II -Vs- VIRAJ PROFILES LTD	DR/IP	
41	E/87645/2017	C.C.E., THANE-II -Vs- VIRAJ PROFILES LTD	DR/IP	

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**T Viswa Prakash,
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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 07/03/2018**

DAY : Wednesday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/87787/2017	C.C.T., PUNE - II -Vs- PARKSONS PACKAGING LTD	DR/IP	
2	E/87789/2017	C.C.T., PUNE - II -Vs- PARKSONS PACKAGING LTD	DR/IP	
3	E/87791/2017	OMKAR SPECIALITY CHEMICALS LTD -Vs- C.C.G.ST., THANE	M. Neerav & Associates /DR	
4	E/87793/2017	OMKAR SPECIALITY CHEMICALS LTD -Vs- C.C.G.ST., THANE	M. Neerav & Associates /DR	
<u>REGULAR MATTERS</u>				
5	E/514/2009	Hawkins Cookers Ltd. -Vs- CCE MUMBAI - III	PDS Legal /DR	*
6	E/86494/2013	THERMAX LTD. -Vs- CCE PUNE I	V. Sridharan, /DR	
7	E/85021/2016	TATA MOTORS LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	
8	E/86526/2017	TATA MOTORS LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	Lakshmi Kumaran & Sridharan /DR	
9	E/86443/2016	TATA STEEL CO LTD -Vs- CCE THANE II	IP/DR	
10	E/85248/2017	CCE PUNE II -Vs- THERMAX LTD	DR/IP	
11	ST/87223/2017	CCE MUMBAI - II -Vs- MOUNT KELLETT CAPITAL MANAGEMENT INDIA P. LTD.	DR/IP	
	ST/CROSS/91140/2017			
12	ST/87224/2017	COMMR.SERVICE TAX- IV, MUMBAI -Vs- MOUNT KELLETT CAPITAL MANAGEMENT (I) P. LTD.	DR/IP	
	ST/CROSS/91141/2017			
13	E/87623/2017	EXIDE INDUSTRIES LTD -Vs- C.C.E. & S.T., PUNE-I	V.Laxmikumaran /DR	
14	E/87629/2017	FLUID CONTROLS PVT LTD -Vs- C.C.E. & S.T., PUNE- I(COMMISSONERATE APPEAL)	Neerav R. Mainkar /DR	
15	E/87637/2017	GLOBAL ISPAT LTD -Vs- C.C.E. & S.T., GOA	IP/DR	
16	E/87650/2017	C.C.E. & S.T., PUNE-I -Vs- NIRMITI STAMPINGS P LTD	DR/IP	

17	E/87653/2017	C.C.E. & S.T., NAGPUR -Vs- BAJAJ STEEL INDUSTRIES LTD	DR/IP	
18	E/87661/2017	THERMAX LTD -Vs- C.C.E. & S.T., PUNE-I	V. Sridharan, /DR	
19	E/87666/2017	TECHNOCRAFT INDUSTRIES (INDIA) LTD -Vs- C.C.E., THANE-I	CEN-EX SERVICES /DR	
20	E/87672/2017	GENERAL MOTORS INDIA LTD -Vs- C.C.E. & S.T., PUNE-I	V.Laxmikumaran /DR	
21	E/87676/2017	NEELIKON FOOD DYES & CHEMICALS LTD -Vs- C.C.G.ST., NAVI MUMBAI	UBR LEGAL ADVOCATES/DR	
22	E/87679/2017	VOLKSWAGEN INDIA P LTD -Vs- C.C.E. & S.T., PUNE-I	IP/DR	
23	E/87714/2017	C.C.E., THANE-I -Vs- MAX PRINTS	DR/IP	
24	E/87729/2017	BHARAT PETROLEUM CORPORATION LTD -Vs- C.C.G.ST., RAIGARH	IP/DR	
25	E/87733/2017	C.C.G.ST., KOLHAPUR -Vs- KIRLOSKAR OIL ENGINES LTD	DR/IP	
26	E/87734/2017	C.C.E. & S.T., PUNE-I -Vs- RACOLD THERMO P LTD	DR/IP	
27	E/87735/2017	C.C.T., PUNE - II -Vs- PILASTIC OMNIUM AUTO EXTERIORS (INDIA) P LTD	DR/IP	
28	E/87744/2017	C.C.T., PUNE - II -Vs- CIPLA LTD	DR/IP	
29	E/87764/2017	PRECIOUS ALCO & PETRO INDIA P LTD -Vs- C.C.G.ST., KOLHAPUR	MAX LEGAL /DR	
30	E/87772/2017	PURTI POWER & SUGAR LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
31	E/87773/2017	PURTI POWER & SUGAR LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
32	E/87786/2017	C.C.T., PUNE - II -Vs- PLASTIC OMNIUM AUTO EXTERIORS (INDIA) P LTD	DR/IP	
33	E/87799/2017	JINDAL DRUGS P LTD -Vs- C.C.E., BELAPUR	PDS Legal /DR	

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**T Viswa Prakash,
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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 08/03/2018**

DAY : Thursday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/COD/85138/2018	MR RAKSHIT KAPOOR -Vs- C.C., MUMBAI(AIR PORT)	S.C.Karma & Co. /DR	
	C/85378/2018			
<u>REGULAR MATTERS</u>				
2	E/85328/2016	CEAT LTD -Vs- CCE MUMBAI - III	IP/DR	
3	E/86845/2016	CEAT LTD -Vs- CCE MUMBAI - III	IP/DR	
4	E/86924/2016	CEAT LTD -Vs- CCE MUMBAI - III	IP/DR	
5	E/86927/2016	CEAT LTD -Vs- CCE MUMBAI - III	IP/DR	
6	E/85356/2017	CCE PUNE II -Vs- DEMAG CRANES & COMPONENTS INDIA P LTD	DR/IP	Issue Notice
	E/CROSS/91056/2017			
7	E/85443/2017	ULTRA PLUS LUBES P LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	No Notice
8	E/87457/2017	SHRI MURLIDHAR PURSWANI (HUF) -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	
9	E/87458/2017	SHRI RAVINDRA U. MEHTA (HUF) -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	
10	E/87647/2017	S M SHANKARRAO MOHITE PATIL SSK LTD -Vs- C.C.E. & S.T., PUNE-III	IP/DR	
11	E/87806/2017	URAVI T WEDGE LAMPS P LTD -Vs- C.C.E., THANE-I	IP/DR	
12	E/87808/2017	SHREE PANDURANG SSK LTD -Vs- C.C.T., PUNE - II	IP/DR	
13	E/87821/2017	ACCUTECH ENGINEERING P LTD -Vs- C.C.E. & S.T., PUNE-I	Brijesh Pathak, Advocate /DR	
14	ST/87845/2017	SANDHU ROADLINES P LTD -Vs- C.C.E. & S.T., PUNE-I	CEN-EX SERVICES /DR	
15	ST/87856/2017	RUCHI SOYA INDUSTRIES LTD	IP/DR	

		-Vs- C.C.E. & S.T., NAGPUR		
16	E/87857/2017	SANVIJAY ROLLING & ENGG LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
17	E/87861/2017	LARSEN & TOUBRO LTD -Vs- C.C.E., MUMBAI-II	IP/DR	
18	ST/87889/2017	C.C.E. & S.T., PUNE-I -Vs- BYK ASIA PACIFIC P LTD	DR/IP	
19	E/87893/2017	SOLAR INDUSTRIES INDIA LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
20	ST/87896/2017	SAKUMA EXPORTS LTD -Vs- C.C.G.ST., MUMBAI CENTRAL	IP/DR	
21	ST/87905/2017	VANDANA AAYA SERVICES -Vs- C.C.G.ST., MUMBAI EAST	GMJ & Co /DR	
22	ST/87919/2017	NEETA P DESAI -Vs- C.C.G.ST., MUMBAI WEST	D.P. Bhave, Advocate /DR	
23	ST/87922/2017	NEETA P DESAI -Vs- C.C.G.ST., MUMBAI WEST	D.P. Bhave, Advocate /DR	
24	ST/87938/2017	NEETA P DESAI -Vs- C.C.G.ST., MUMBAI WEST	D.P. Bhave, Advocate /DR	
25	ST/87941/2017	NEETA P DESAI -Vs- C.C.G.ST., MUMBAI WEST	D.P. Bhave, Advocate /DR	
26	E/87928/2017	SHARDA SHREE ISPAT LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
27	E/87930/2017	GUARDIAN CASTINGS P LTD -Vs- C.C.G.ST., THANE	V. Laxmikumaran /DR	
28	E/87931/2017	RAVINDER CHIMANLAL AGARWAL -Vs- C.C.G.ST., THANE	V.Laxmikumaran /DR	
29	E/87936/2017	ENDURANCE TECHNOLOGIES LTD -Vs- C.C.E. & S.T., PUNE-I	IP/DR	
30	E/87937/2017	VED PMC LTD -Vs- C.C.E. & S.T., RAIGAD	IP/DR	
31	E/87939/2017	VED PMC LTD -Vs- C.C.E. & S.T., RAIGAD	IP/DR	
32	E/87948/2017	DOW AGRO SCIENCES INDIA P LTD -Vs- C.C.E. & S.T., PUNE-I	IP/DR	
33	E/87966/2017	FINOLEX CABLES LTD -Vs- C.C.E. & S.T., PUNE-I	IP/DR	
34	E/87968/2017	C.C.G.ST., THANE -Vs- V E COMMERCIAL VEHICLES LTD	DR/IP	
35	E/87984/2017	GODREJ INDUSTRIES LTD -Vs- C.C.E. & S.T., RAIGAD	IP/DR	
36	ST/87989/2017	HEERA PANNA CHS LTD SHOPPING CENTRE	IP/DR	

		-Vs- C.C.G.ST., MUMBAI CENTRAL		
37	ST/87990/2017	C.C.E. & S.T., NAGPUR -Vs- MALU ELECTORDES P LTD	DR/IP	
38	E/87995/2017	NEW STEEL TRADING P LTD -Vs- C.C.G.ST., THANE RURAL	Sunil Agrawal /DR	
39	E/87998/2017	DINESH MEHTA -Vs- C.C.G.ST., THANE RURAL	Sunil Agrawal /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,

MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 09/03/2018**

DAY : Friday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/85220/2018	VIDUSHI WIRES P LTD -Vs- C.C.G.ST., THANE RURAL	Kunal R. Chaudhari /DR	Issue Notice
2	E/85240/2018	KSB PUMPS LTD -Vs- C.C.E. & S.T., PUNE-I	MAX LEGAL /DR	Issue Notice
<u>MISC (OTHERS) MATTERS</u>				
3	ST/ROA/93172/2017	BLUE BOYS -Vs- CCE PUNE III	J. C. Patel /DR	
	ST/85573/2014			
4	E/ROA/85020/2018	STAR AUTO INDUSTRIES P LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
	E/87634/2016			
5	E/ROA/93176/2017	LARSEN & TOUBRO LTD -Vs- CCE MUMBAI - II	IP/DR	
	E/87790/2016			
6	E/ROA/93182/2017	LARSEN & TOUBRO LTD -Vs- CCE MUMBAI - II	IP/DR	
	E/87791/2016			
<u>MISC (ROM) MATTERS</u>				
7	E/ROM/85106/2018	CCE AURANGABAD -Vs- PRATISTHAN ALLOYS PVT. LTD.	DR/IP	Issue Notice
	E/86382/2015			
8	E/ROM/85105/2018	CCE AURANGABAD -Vs- PARASON MACHINERY (I) PVT. LTD.	DR/IP	Issue Notice
	E/86383/2015			
9	E/ROM/85121/2018	CCE PUNE I -Vs- SKF INDIA LTD	DR/IP	Issue Notice
	E/86809/2017			
10	E/ROM/85122/2018	CCE PUNE I -Vs- SKF INDIA LTD	DR/IP	Issue Notice
	E/86810/2017			
11	E/ROM/85130/2018	CCE THANE II -Vs- ACG ASSOCIATED CAPSULES P LTD	DR/IP	Issue Notice
	E/86883/2017			
<u>REGULAR MATTERS</u>				

12	ST/346/2010	TIBCO Software India Pvt Ltd. -Vs- CCE PUNE III	IP/DR	
13	E/1080/2012	Kulbhushan Aneja -Vs- CCE, THANE I	H.G.Dharmadhikari /DR	Issue Notice
14	C/86180/2013	KISHORE NARAYAN BAMBALE -Vs- CC (PREV) MUMBAI	Advani, Sachwani & Heera /DR	Issue Notice
15	C/86181/2013	RAJENDRA MANJENATH CHANDEKAR -Vs- CC (PREV) MUMBAI	Advani, Sachwani & Heera /DR	Issue Notice
16	E/85916/2016	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	
	E/CROSS/91075/2016			
17	E/86050/2016	MYSORE PETROCHEMICALS LTD -Vs- CCE BELAPUR	IP/DR	Issue Notice
18	E/87101/2016	GENERAL MOTORS INDIA P LTD -Vs- CCE PUNE I	IP/DR	Issue Notice
19	ST/87146/2016	MEGHA ADVERTISING -Vs- CCE AURANGABAD	IP/DR	
20	E/87202/2016	CCE THANE II -Vs- OMEGA COLORS P LTD	DR/IP	No Notice
21	E/87293/2016	OMEGA COLORS P LTD -Vs- CCE THANE II	IP/DR	No Notice
22	ST/87522/2016	WORBUS INTERNATIONAL P LTD -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	
23	E/87585/2016	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	
24	E/85093/2017	CCE KOLHAPUR -Vs- ROYAL FOODSTUFFS P LTD	DR/IP	No Notice
	E/CROSS/91080/2017			
25	E/85132/2017	HP INTERNATIONAL -Vs- CCE RAIGAD	IP/DR	Issue Notice
26	E/85134/2017	SUYASH AUTO-PRESS COMPONENTS AND ASSEMBLIES P LTD -Vs- CCE PUNE III	PRASAD H. KSHIRSAGAR /DR	Issue Notice
27	ST/85247/2017	COMMRSERVICE TAX -I PUNE -Vs- SHREE SAI ASSOCIATES	DR/IP	
28	ST/85354/2017	SKF INDIA LTD -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	
29	ST/85886/2017	ALMECH ENTERPRISES -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
30	ST/86326/2017	BAYER BUSINESS SERVICES PVT LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	Lakshmi Kumaran & Sridharan /DR	
31	ST/86327/2017	BAYER BUSINESS SERVICES PVT LTD -Vs-	Lakshmi Kumaran & Sridharan /DR	

		COMMR SERVICE TAX- VII MUMBAI		
32	ST/87448/2017	GLOBAL ISPAT LTD. -Vs- CCE GOA	IP/DR	
33	E/87541/2017	MAHANAGAR GAS LTD -Vs- C.C.E., MUMBAI-II	CEN-EX SERVICES /DR	
34	ST/87770/2017	RAJ INFRASTRUCTURE -Vs- C.C.G.ST., MUMBAI CENTRAL	S.B. GABHAWALLA & CO. /DR	
35	ST/87843/2017	ZAFAR TRAVELS -Vs- C.C.E. & S.T., NAGPUR	Swamy Associates, /DR	
36	ST/87852/2017	PURTI POWER AND SUGAR LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
37	ST/87859/2017	KINETIC TAIGENE ELECTRICAL COMPANY P LTD -Vs- C.C.E. & S.T., PUNE-I	PDS Legal /DR	
38	ST/87865/2017	S J SHARMA -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
39	ST/87886/2017	SHRI CHHATRAPATI SSK LTD -Vs- C.C.T., PUNE - II	IP/DR	
40	ST/87891/2017	SHRI CHHATRAPATI SSK LTD -Vs- C.C.T., PUNE - II	IP/DR	
41	ST/87901/2017	SONALI RAJESH PANDIT -Vs- C.C.E. & S.T., NAGPUR	IP/DR	
42	ST/87996/2017	HINDUSTAN PETROLEUM CORP LTD -Vs- C.C.E., MUMBAI-II	IP/DR	
43	ST/88000/2017	THE AGRICULTURAL PRODUCE MARKET COMMITTEE -Vs- C.C.G.ST., KOLHAPUR	IP/DR	FRESH MATTER
44	ST/88131/2017	C.C.E. & S.T., RAIGAD -Vs- VENUS WIRE INDUSTRIES PVT LTD	DR/IP	
45	ST/88134/2017	UJJWAL CONSTRUCTION CO PVT LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 05/03/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>MISC (OTHERS) MATTERS</u>				
1	ST/MISC/85064/2018	DEOMOGRA USTODNI VAHTUK SAHAKARI SANSTHA LTD. -Vs- CCE NASHIK	H.G.Dharmadhikari /DR	
	ST/87896/2013			
2	ST/EH/85090/2018	AHMEDNAGAR DISTRICT CENTRAL COOP BANK LTD -Vs- CCE AURANGABAD	Ashok S Gandhi /DR	
	ST/85778/2014			
3	ST/EH/85096/2018	PATEL ENGINEERING LTD -Vs- COMMR SERVICE TAX- VI MUMBAI	PDS Legal /DR	
	ST/85523/2017			
4	ST/COD/85097/2018	PRATAPGAD SSK LTD -Vs- C.C.G.ST., KOLHAPUR	IP/DR	
	ST/85185/2018			
<u>REGULAR MATTERS</u>				
5	ST/86856/2014	PCS TECHNOLOGY LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	RAJESH RAVINDRAN /DR	No Notice
6	ST/86901/2014	J B CONSTRUCTIONS -Vs- CCE NAGPUR	IP/DR	Issue Notice
7	ST/86954/2014	IOT DESIGN & ENGINEERING LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Neerav R. Mainkar /DR	
8	ST/87778/2014	AFCONS INFRASTRUCTURE LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.B. GABHAWALLA & CO. /DR	
9	ST/88249/2014	AJIT INDIA (P) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	H.G.Dharmadhikari /DR	
	ST/CROSS/91129/2014			
10	ST/88264/2014	SADIQ & COMPANY -Vs- CCE NAGPUR	HEMANT A. RAJANDEKAR /DR	Issue Notice
11	ST/88452/2014	CCE NAGPUR -Vs- SADIQ & COMPANY	DR/IP	Issue Notice

12	ST/88595/2014	AUTOMOTIVE MANUFACTURERS PVT LTD -Vs- CCE NAGPUR	Puloma Dalal & Co. /DR	No Notice
13	ST/88991/2014	SHEWALKAR DEVELOPERS LTD -Vs- CCE NAGPUR	H.G.Dharmadhikari /DR	
14	ST/89406/2014	SHREENATH MOTORS PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Puloma Dalal & Co. /DR	No Notice
15	ST/89432/2014	SHREENATH MOTORS PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Puloma Dalal & Co. /DR	No Notice
16	ST/89852/2014	TATA CONSULTANCY SERVICES LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	No Notice
17	ST/89853/2014	TATA CONSULTANCY SERVICES LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	No Notice
18	ST/85126/2015	SIDDHARTH EARTHMOVERS -Vs- CCE KOLHAPUR	IP/DR	No Notice
19	ST/85150/2015	KALA MINES & MINERALS -Vs- CCE GOA	S.B. GABHAWALLA & CO. /DR	No Notice
20	ST/85922/2015	PUTZMIEZER CONCRETE MACHINES PVT LTD -Vs- CCE GOA	Pradeep Korde /DR	Issue Notice
21	ST/85931/2015	NIELSEN(INDIA) PVT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	S.B. GABHAWALLA & CO. /DR	Issue Notice
22	ST/85936/2015	EXCUTIVE ENGINNEER -Vs- CCE NAGPUR	IP/DR	Issue Notice
23	ST/85937/2015	INTERNATIONAL COMBUSTION(INDIA)LTD -Vs- CCE NAGPUR	IP/DR	Issue Notice
24	ST/85938/2015	INTERNATIONAL COMBUSTION(INDIA)LTD -Vs- CCE NAGPUR	IP/DR	Issue Notice
25	ST/85940/2015	MUMBAI WASTE MANAGEMENT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	Swamy Associates, /DR	Issue Notice
26	ST/85941/2015	ADINATH STEEL RE-ROLLING MILL -Vs- CCE NAGPUR	D.R. Gadekar /DR	Issue Notice
27	ST/85971/2015	WILSON GODINHO -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	Issue Notice
28	ST/85990/2015	BIRLA SUN LIFE INSURANCE CO LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
29	ST/85991/2015	CCE PUNE III -Vs- DEENANATH MANGESHKAR HOSPITAL & RESERCH CENTRE	DR/CEN-EX SERVICES	
	ST/CROSS/91160/2015			
30	ST/86167/2015	SATSH BSURYAVANSHI -Vs- CCE KOLHAPUR	IP/DR	No Notice

31	ST/86168/2015	SWARUJPNAND ENTERPRISES -Vs- CCE KOLHAPUR	IP/DR	
32	ST/86169/2015	SWARUPANAND ENTERPRISES -Vs- CCE KOLHAPUR	IP/DR	No Notice
33	ST/86300/2015	DYP CONSTRUCTIONS PVT LTD -Vs- CCE PUNE I	Sanjay Bhargav, /DR	Issue Notice
34	ST/86303/2015	CCE KOLHAPUR -Vs- SWARUPNAND ENTERPRISES	DR/IP	Issue Notice
35	ST/86321/2015	MAHESH AUTO -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
36	ST/86327/2015	DESHBHAKTA RATNAPANNA KUMBHAR PANCHAGANGA SSK LTD -Vs- CCE KOLHAPUR	M.A. Nyalkalkar, Advocate /DR	Issue Notice
37	ST/86939/2015	SAI KEDAR SERVICES -Vs- CCE KOLHAPUR	Sanjay Bhargav, /DR	Issue Notice
38	ST/87204/2017	ALLIED BLENDERS AND DISTILLERS P. LTD. -Vs- CCE AURANGABAD	Tax Law Chambers /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 06/03/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	ST/88581/2014	S T ELECTRICALS PVT LTD -Vs- CCE PUNE I	India Law Alliance /DR	TOP ON BOARD
2	ST/233/2010	Bank of Baroda -Vs- COMMR OF SERVICE TAX MUMBAI	R.G. Sheth /DR	
3	ST/347/2012	Lic Housing Finance Ltd. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S. Gupta, C.A. /DR	
4	ST/85231/2013	GOL OFFSHORE LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Lakshmi Kumaran & Sridharan /DR	No Notice
5	ST/87106/2013	RELIANCE BROADCAST NETWORK LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	No Notice
6	ST/87781/2013	LIC HOUSING FINANCE LIMITED -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
7	ST/88057/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- LIC HOUSING FINANCE LTD.	DR/IP	
8	ST/86069/2014	INDIAN INSTITUTE OF TECHNOLOGY -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	R.G. Sheth /DR	Issue Notice
9	ST/86070/2014	INDIAN INSTITUTE OF TECHNOLOGY -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	R.G. Sheth /DR	Issue Notice
10	ST/86186/2014	DAYALAL HIRALAL PATEL -Vs- CCE AURANGABAD	S. B. Awate /DR	Issue Notice
11	ST/86494/2014	CCE PUNE III -Vs- RED HAT SOFTWARE SERVICES (I) PVT. LTD.	DR/IP	No Notice
	ST/CROSS/91158/2014			
12	ST/89398/2014	CCE PUNE I -Vs- MANGAL MURTI DEVELOPERS	DR/IP	Issue Notice

13	ST/89408/2014	STAR DEN MEDIA SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
14	ST/89782/2014	THE SHRIGONDA SSK LTD -Vs- CCE AURANGABAD	IP/DR	Issue Notice
15	ST/89834/2014	THE MAHANAGAR CO-OP BANK LTD -Vs- CCE AURANGABAD	Rajeev Dinkar Waglay /DR	Issue Notice
16	ST/89868/2014	GAUTAM SAHAKARI BANK LTD -Vs- CCE AURANGABAD	IP/DR	No Notice
17	ST/89883/2014	JAYASWAL NECO INDUSTRIES LTD -Vs- CCE NAGPUR	P. V. Sadavarte /DR	Issue Notice
18	ST/89970/2014	DARSHANA CONSTRUCTION -Vs- CCE GOA	IP/DR	No Notice
19	ST/90072/2014	ETC NETWORKS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	Issue Notice
20	ST/85226/2015	Q-RAILING INDIA PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	Issue Notice
21	ST/85379/2015	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- STAR INDIA PVT. LTD.	DR/IP	Issue Notice
	ST/CROSS/91036/2015			
22	ST/85596/2015	AXIS BANK LTD -Vs- COMMR.SERVICE TAX- I MUMBAI	M.H.Patil /DR	Issue Notice
23	ST/85601/2015	ROYAL ELECTRICALS -Vs- CCE PUNE I	SHANKAR PATIL /DR	Issue Notice
24	ST/85693/2015	B A CONTINUUM INDIA PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
25	ST/85694/2015	B A CONTINUUM INDIA PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
26	ST/85485/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
27	ST/85494/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	Khaitan & Co. /DR	Issue Notice
28	ST/85715/2015	WONDER CARS PVT LTD -Vs- CCE PUNE I	Sailesh P.Sheth /DR	Issue Notice
29	ST/85716/2015	RAHUL ELECTRONICS PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
30	ST/85748/2015	PHONOGRAPHIC PERFORMANCE LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	ANS Law Associates /DR	Issue Notice

31	ST/85760/2015	ITC LTD -Vs- CCE NAGPUR	Res Legal /DR	Issue Notice
32	ST/85857/2015	ANE INDUSTRIES PVT LTD -Vs- CCE NAGPUR	Bharat Raichandani/DR	Issue Notice
33	ST/85861/2015	SAI STAR DISTRIBUTORS -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
34	ST/85862/2015	SAI STAR DISTRIBUTORS -Vs- CCE MUMBAI - II	Anil Mishra & Associates, /DR	
35	ST/86398/2015	CRODA INDIA COMPANY PVT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	Lakshmi Kumaran & Sridharan /DR	No Notice
36	ST/86424/2015	NSL SUGARS LTD -Vs- CCE AURANGABAD	Swamy Associates, /DR	Issue Notice
37	ST/86938/2015	SHAH CONSTRUCTION -Vs- CCE KOLHAPUR	MAX LEGAL /DR	Issue Notice
38	ST/86948/2015	JETKING INFOTRAIN LTD -Vs- COMMR.SERVICE TAX- I MUMBAI	Economic Laws Practices /DR	Issue Notice
39	ST/86951/2015	IDEA CELLULAR LTD -Vs- COMMR.SERVICE TAX- IV MUMBAI	IP/DR	Issue Notice
40	ST/86962/2015	SHRI AMBAI MAGASVARGIYA SHETIMAL PRAKIRYA SAHAKARI SANSTHA MARYADIT -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
41	ST/85300/2017	SARJAK CONTAINER LINES P LTD -Vs- COMMR SERVICE TAX- VI MUMBAI	IP/DR	
42	ST/86612/2017	THE INDIAN INSTITUTE OF TECHNOLOGY (IIT) -Vs- COMMR SERVICE TAX- VII MUMBAI	R.G. Sheth /DR	No Notice
43	ST/85486/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
44	ST/85487/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
45	ST/85488/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	Khaitan & Co. /DR	Issue Notice
46	ST/85489/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
47	ST/85490/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
48	ST/85491/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice
49	ST/85492/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	IP/DR	Issue Notice

50	ST/85493/2018	BA CONTINUUM INDIA P LTD -Vs- C.C.G.ST., MUMBAI WEST	Khaitan & Co. /DR	Issue Notice
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 07/03/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>STAY MATTERS</u>				
1	ST/STAY/98679/2014	MANGANGA SSK LTD -Vs- CCE KOLHAPUR	M.A. Nyalkalkar, Advocate /DR	
	ST/86014/2014			
<u>REGULAR MATTERS</u>				
2	ST/342/2010	Tops Security Ltd. -Vs- CCE NAGPUR	IP/DR	Issue Notice
3	ST/343/2010	Joseph george -Vs- CCE NAGPUR	IP/DR	Issue Notice
4	ST/344/2010	Diwan Rahul Nanda -Vs- CCE NAGPUR	IP/DR	Issue Notice
5	ST/559/2010	Tops Security Ltd. -Vs- CCE AURANGABAD	IP/DR	Issue Notice
6	ST/560/2010	Ramesh Iyer -Vs- COMMR.SERVICE TAX- VI MUMBAI	IP/DR	Issue Notice
7	ST/561/2010	Diwan Rahul Nanda -Vs- COMMR.SERVICE TAX- VI MUMBAI	IP/DR	Issue Notice
8	ST/63/2011	Tops Security Ltd. -Vs- CCE GOA	IP/DR	Issue Notice
9	ST/326/2012	Tops Security Ltd. -Vs- CCE PUNE I	T.C.Nair /DR	Issue Notice
10	ST/334/2012	Tops Security Ltd. -Vs- CCE AURANGABAD	Sunil Gabhawalla, C.A /DR	Issue Notice
11	ST/564/2012	TOPS SECURITY LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Singrodia Goyal & Co., CA /DR	
12	ST/622/2012	TOPS SECURITY LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
13	ST/723/2012	TOPS SECURITY LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	

14	ST/724/2012	DIWAN RAHUL NANDA -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.B. GABHAWALLA & CO. /DR	
15	ST/731/2012	TOPS SECURITY LTD. -Vs-	IP/DR	
16	ST/732/2012	TOPS SECURITY LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.B. GABHAWALLA & CO. /DR	
17	ST/87575/2015	TOPS SECURITY LTD -Vs- CCE GOA	IP/DR	
18	ST/394/2012	Aamby Valley Ltd. -Vs- CCE PUNE I	S.S. Gupta, C.A. /DR	No Notice
19	ST/438/2012	Aamby Valley Ltd. -Vs- CCE PUNE I	IP/DR	No Notice
20	ST/785/2012	VISHAL TRADERS -Vs- CCE KOLHAPUR	Vidyadhar S. Apte /DR	Issue Notice
21	ST/89614/2013	NEW TOWN INFOTECH PVT. LTD. -Vs- CCE PUNE I	P.K.Barawkar /DR	Issue Notice
22	ST/85568/2014	CCE PUNE I -Vs- YAMAZAKI MAZAK (I) PVT. LTD.	DR/IP	Issue Notice
23	ST/85752/2014	DEEPAK FERTILISERS & PETROCHEMICALS CORPORATION LTD -Vs- CCE PUNE III	V. Sridharan, /DR	Issue Notice
24	ST/88397/2014	SPRING ADVERTISING PVT LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	Issue Notice
25	ST/89030/2014	MIDDLE EARTH ENTERPRISES -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Luthra & Luthra /DR	No Notice
26	ST/89035/2014	SAIRAJ LABOUR SERVICES -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
27	ST/89036/2014	NILESH FABRICATION & ENGINEERING SERVICES -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
28	ST/89270/2014	KARP IMPEX LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	A J Parekh /DR	No Notice
29	ST/89392/2014	MILIND ELECTRIC WORKS -Vs- CCE NASHIK	V J Shroff & Co. /DR	No Notice
30	ST/86111/2015	JOHN DEERE INDIA PVT LTD -Vs- CCE PUNE III	S.A. Gundecha /DR	Issue Notice
31	ST/86112/2015	JOHN DEERE INDIA PVT LTD -Vs- CCE PUNE III	S.A. Gundecha /DR	Issue Notice
32	ST/86115/2015	SIDDHI PROPERTY DEVELOPERS PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice

33	ST/86123/2015	AAMBY VALLEY CITY DEVELOPER LTD -Vs- CCE PUNE I	IP/DR	No Notice
34	ST/86127/2015	PETROLEUM INDIA INTERNATIONAL -Vs- COMMR.SERVICE TAX- I MUMBAI	IP/DR	Issue Notice
35	ST/86128/2015	AIRINDIA LTD -Vs- CCE THANE II	Chhaged & Doshi, Chartered Accountants /DR	Issue Notice
36	ST/86137/2015	EDC LIMITED -Vs- CCE GOA	Lakshmi Kumaran & Sridharan /DR	Issue Notice
37	ST/86142/2015	BANK OF BARODA -Vs- COMMR.SERVICE TAX- IV MUMBAI	IP/DR	Issue Notice
38	ST/86163/2015	CCE WARDHA -Vs- GAURAV HEAVY ENGINEERING (I) PVT. LTD.	DR/IP	Issue Notice
39	ST/86173/2015	MARQUIS ADVERSING AND MARKETING -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
40	ST/86187/2015	LEMON TREE HOTELS LTD -Vs- CCE AURANGABAD	Sailesh P.Sheth /DR	Issue Notice
41	ST/86190/2015	WINCOR NIXDORF INDIA PVT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
42	ST/86195/2015	DEEPWATER PACIFIC 1 INC -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
43	ST/86197/2015	CITY & INDUSTRIAL DEVELOPMENT CORPORATION OF MAHARASHTRA LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
44	ST/86231/2015	TRANSOCEAN OFFSHORE DEEPWATER DRILLING INC -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
45	ST/86404/2015	WARBURG PINCUS INDIA PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
46	ST/86418/2015	SHELF DRILLING INTERNATIONAL INC -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
47	ST/86433/2015	AFCONS INFRASTRUCTURE LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	S.B. GABHAWALLA & CO. /DR	Issue Notice
48	ST/86442/2015	GEETA ENTERPRISES -Vs- CCE PUNE III	S. SINGH & ASSOCIATES /DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 08/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>MISC (ROM) MATTERS</u>				
1	ST/ROM/93344/2017	ROYAL ELECTRICALS -Vs- CCE PUNE I	SHANKAR PATIL /DR	
	ST/87425/2013			
<u>REGULAR MATTERS</u>				
2	ST/8/2010	Rediff Com India Ltd -Vs- C.S.T., Service Tax-i Mumbai	S.S.Gupta /DR	Issue Notice
3	ST/110/2012	Vasantrao Naik Shetkari Sahayata Trust -Vs- CCE NAGPUR	D.R. Gadekar /DR	Issue Notice
4	ST/85026/2013	GENOVATE SOLUTIONS (I) PVT. LTD. -Vs- CCE THANE II	V. Sridharan, /DR	No Notice
5	ST/86606/2013	CCE NAGPUR -Vs- PROGRESSIVE CARRIERS	IP/DR	Issue Notice
6	ST/87186/2013	NANDED DISTRICT CENTRAL CO- OP.BANK LTD. -Vs- CCE AURANGABAD	IP/DR	Issue Notice
7	ST/85030/2014	COX & KINGS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	No Notice
8	ST/86504/2014	MAK MEDIA & CREATIONS PVT LTD -Vs- CCE PUNE III	A.S. Sakpal /DR	Issue Notice
9	ST/87809/2014	WINNER LEARNING INTERNATIONAL PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	C.S.Biradar /DR	Issue Notice
10	ST/87849/2014	SINIC ELECTRONICS PVT LTD -Vs- CCE NASHIK	D.R. Gadekar /DR	Issue Notice
11	ST/88565/2014	IDEA CELLULAR LTD -Vs- CCE MUMBAI - II	IP/DR	No Notice
12	ST/85143/2015	TATA TELESERVICES (MAHA) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	Issue Notice
13	ST/85144/2015	TATA TELESERVICES (MAHA) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	Issue Notice

14	ST/85405/2015	S M EARTHMOVERS -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	Issue Notice
15	ST/85408/2015	S M CONSTRUCTIONS -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	Issue Notice
16	ST/85487/2015	CCE PUNE I -Vs- FAURECIA INTERIOR SYSTEMS INDIA PVT. LTD.	DR/IP	Issue Notice
17	ST/85644/2015	DEENANATH MANGESHKAR HOSPITAL & RESEARCH CENTRE -Vs- CCE PUNE III	Sanjay Bhargav, /DR	
18	ST/87321/2015	BOMBAY HOSPITAL TRUST -Vs- COMMR.SERVICE TAX- II MUMBAI	Lakshmi Kumaran & Sridharan /DR	Issue Notice
19	ST/86822/2016	NATIONAL HEALTH AND EDUCATION SOCIATY -Vs- COMMR SERVICE TAX- III MUMBAI	IP/DR	
20	ST/86046/2015	OTIS ELEVATOR CO (INDIA) LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	V. Sridharan, /DR	Issue Notice
21	ST/86064/2015	RELIANCE INFRATEL LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	Economic Laws Practices /DR	Issue Notice
22	ST/86065/2015	FUN MULTIPLEX PVT LTD -Vs- CCE THANE II	Economic Laws Practices /DR	Issue Notice
23	ST/86071/2015	COMMRSERVICE TAX- VI MUMBAI -Vs- KAYA LTD.	DR/IP	Issue Notice
24	ST/86098/2015	EASTERN LOGISTIC PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	V. Sridharan, /DR	Issue Notice
25	ST/86099/2015	COMMISSIONER CE & ST (LTU) MUMBAI -Vs- IPCA LABORATORIES LTD.	DR/IP	Issue Notice
26	ST/86216/2015	CCE NASHIK -Vs- SHREE CONSTRUCTIONS	DR/IP	Issue Notice
27	ST/86218/2015	RELIANCE CORPORATE IT PARK LTD -Vs- CCE THANE II	Vipin Kumar Jain /DR	Issue Notice
28	ST/86227/2015	CROWEL SOFTECH LTD -Vs- CCE PUNE I	IP/DR	Issue Notice
29	ST/86248/2015	RAGHUVIR MOTOR AGENICES PVT LTD -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
30	ST/86251/2015	SOHAM MOTORS PVT LTD -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
31	ST/86297/2015	IDBI BANK LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	S.S. Gupta, C.A. /DR	Issue Notice
32	ST/86299/2015	THE BOARD OF CONTROL FOR CRICKET IN INDIA -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
33	ST/86323/2015	CCE NAGPUR- I -Vs- PARAMOUNT CONDUCTORS LTD.	DR/IP	Issue Notice

34	ST/86743/2015	YASH FORKLIFT HIRING SERVICES -Vs- CCE PUNE II	IP/DR	Issue Notice
35	ST/86747/2015	COMMRSERVICE TAX- II MUMBAI -Vs- TAHNEE HEIGHTS CO-OP HOUSING LTD.	DR/PDS Legal	Issue Notice
36	ST/86749/2015	ANAND SHANKAR -Vs- COMMR.SERVICE TAX- VI MUMBAI	IP/DR	Issue Notice
37	ST/86768/2015	KSB PUMPS LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	MAX LEGAL /DR	Issue Notice
38	ST/86787/2015	KAGAL NAGAR PARISHAD -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
39	ST/86788/2015	COMMRSERVICE TAX- V MUMBAI -Vs- JET AIRWAYS (I) LTD.	DR/Economic Laws Practices	Issue Notice

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MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 09/03/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>REGULAR MATTERS</u>				
1	ST/85514/2013	INOX AIR PRODUCTS LTD. -Vs- CCE RAIGAD	V. Laxmikumaran /DR	No Notice
2	ST/85777/2013	Jsw Salav (Steel) Ltd. -Vs- CCE RAIGAD	V. Sridharan, /DR	No Notice
3	ST/86385/2013	SARGAM RETAILS PVT. LTD. -Vs- CCE NASHIK	Prashant Patankar /DR	No Notice
4	ST/86652/2013	JINDAL POLY FILMS LTD. -Vs- CCE NASHIK	L. P. Asthana /DR	No Notice
5	ST/87199/2013	NATIONAL INSURANCE ACADEMY -Vs- CCE PUNE III	Yogesh S. Patki /DR	No Notice
6	ST/87792/2013	DUCON TECHNOLOGOES (I) PVT.LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Deepaali Kamble /DR	Issue Notice
7	ST/88886/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- KINGFISHER AIRLINES LTD.	DR/IP	Issue Notice
8	ST/88993/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- KINGFISHER AIRLINES LTD.	DR/IP	Issue Notice
9	ST/86844/2014	KINGFISHER AIRLINES LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	Issue Notice
10	ST/89309/2013	DIMENSIONS LOGISTICS SERVICES PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S.Gupta /DR	
11	ST/86387/2014	DIMENSIONS LOGISTICS SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Vinod Awtani /DR	
12	ST/88471/2014	DIMENSIONS LOGISTICS SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S. Gupta, C.A. /DR	
13	ST/85809/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Neerav R. Mainkar /DR	
14	ST/85810/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Yogesh S. Patki /DR	

15	ST/87800/2014	S S PATIL & SONS -Vs- CCE RAIGAD	M.H.Patil /DR	No Notice
16	ST/88574/2014	LARSEN & TOUBRO LTD -Vs- CCE NAGPUR	IP/DR	No Notice
17	ST/90116/2014	BHARAT PETROLEUM CORPORATION LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	No Notice
18	ST/86009/2015	BHIMA SSK LTD -Vs- CCE PUNE III	Vidyadhar S. Apte /DR	Issue Notice
19	ST/86070/2015	SINDHUDURG DISTRICT CENTRAL CO-OP BANK LTD -Vs- CCE GOA	IP/DR	Issue Notice
20	ST/86203/2015	SHRI SOMESHWAR SSK LTD -Vs- CCE PUNE III	IP/DR	Issue Notice
21	ST/86206/2015	AAMBY VALLEY LTD -Vs- CCE PUNE I	IP/DR	Issue Notice
22	ST/86221/2015	DENA BANK -Vs- COMMR.SERVICE TAX- I MUMBAI	IP/DR	Issue Notice
23	ST/86225/2015	RBS CANDIAPARCAR -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	Issue Notice
24	ST/86230/2015	BHARTI - AXA LIFE INSURANCE CO LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	Economic Laws Practices /DR	Issue Notice
25	ST/86234/2015	TOPS SECURITY LIMITED -Vs- COMMR.SERVICE TAX- VI MUMBAI	IP/DR	Issue Notice
26	ST/86242/2015	RAJ AUTO -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
27	ST/86246/2015	RAGHUVIR MOTOR AGENICES PVT LTD -Vs- CCE AURANGABAD	R.S. Indani /DR	Issue Notice
28	ST/86249/2015	AMIT EARTHMOVERS -Vs- CCE GOA	R.K.Tomar, Advocate /DR	Issue Notice
29	ST/86261/2015	SHRI SAI ROHIT CONSTRUCTION -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
30	ST/86274/2015	CITY & INDUSTRIAL DEVELOPMENT CORPORATION OF MAHA LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	V. Sridharan, /DR	
31	ST/86278/2015	R & B FALCON (A) PTY LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice
32	ST/86280/2015	SANJEEV AUTO PARTS MANUFACTURERS PVT LTD -Vs- CCE AURANGABAD	CEN-EX SERVICES /DR	Issue Notice
33	ST/86722/2015	SATISH KUMAR & CO -Vs- CCE NAGPUR	Shah, Baheti Chandak & Co. /DR	Issue Notice
34	ST/86733/2015	SHREEJI ENTERPRISES -Vs- COMMR.SERVICE TAX- VII MUMBAI	Sailesh P.Sheth /DR	Issue Notice

35	ST/86736/2015	CCE AURANGABAD -Vs- NARSINHA ENGINEERING WORKS	DR/IP	Issue Notice
36	ST/86751/2015	KAMAL JAIN -Vs- COMMR.SERVICE TAX- VI MUMBAI	Lakshmi Kumaran & Sridharan /DR	Issue Notice
37	ST/86764/2015	BULDANA URBAN CO OPRATIVE CREDIT SOCIETY LTD -Vs- CCE NAGPUR	HEMANT A. RAJANDEKAR /DR	Issue Notice
38	ST/86777/2015	COMMISSIONER CE & ST (LTU) MUMBAI -Vs- ASIAN PAINTS LTD.	DR/IP	Issue Notice

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3rd to 5th Floor, Jai Centre, P.D'Mello Road, Masjid (East), Mumbai- 400009.

(Tel.23716847 (Direct) Tel.23754933 (extn.510) (Fax No-2374910)

Date: 01/03/2018

All concerned to please note that:

The cause lists of Single Member Benches issued without the names of the Hon'ble Members are the tentative cause lists, which will be taken up for hearing when any Member of the Division Bench is not available.

T Viswa Prakash,

Deputy Registrar,
CESTAT Mumbai.